

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

38. C.P. (IB)/1107(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. H. V. SUBBA RAO,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **28.11.2022.**

NAME OF THE PARTIES: Indian Bank
Vs.
Dhondiram Chavan

SECTION: 95(1) of IBC 2016

ORDER

Ms. Vaishali R. Bhilare alongwith Adv. Saurabh Mandalik for Applicant and Mr. Vivek Patil i/b Vivek Patil and Associates for Respondents are present through Virtual hearing. List the matter on **20.01.2023.**

Sd/-
ANURADHA SANJAY BHATIA
Member(Technical)

Sd/-
H. V. SUBBA RAO
Member(Judicial)

/z/